

# High Court of Jammu & Kashmir and Ladakh at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**Subject: Surrender of Certificate(s) of Enrolment.**

## NOTIFICATION

No: 1678 of 2024 RG/LP Dated: 05/8/2024.

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice and surrender their certificate(s) of enrolment as an Advocate, therefore the same are suspended from the dates shown against each:-

S.No	Name S/Shri/Smt	Date of Surrender	Enrollment Licence No. & Date
1.	Mr. Rameshwar Singh Thakur S/O Sh. Kartar Singh R/O VPO Dharmahan Simni Mahanpur, District Kathua	03.07.2024	JK-77/2021 Dt.23.03.2021 <b>(Absolute License)</b>
2	Mr. Angad Shan S/O Sh. Vinod Shan R/O 14 Budhna Dharbadhan Thakrie District Kishtwar.	03.07.2024	JK-117/2021 Dt.04.06.2021 <b>(Absolute License)</b>
3	Ms. Neha Deol D/O Sh. H.R Deol R/O H.No.106, Ward No.3 near Durga Bhawan Katra, Reasi.	03.07.2024	JK-330/2007 Dt.16.12.2007 <b>(Absolute License)</b>
4	Jahangir Ahmad Wani S/O Sh. Gulzar Ahmad Wani R/O Litter Pulwama, Bunpora, Opp.Tehsil Office District Pulwama	24.07.2024	JK-370/2016 Dt 01.12.2016 <b>(Absolute License)</b>
5	Nighat Akhter D/O Haji Ghulam Rasool R/O Hamdaniya Colony Bemina Budgam	16.07.2024	96/2002 Dt.01.06.2002 <b>(Absolute License)</b>
6	Benazir Ismail D/O Mohd Ismail Bhat R/O Cheki Raithan Khansahib, Lone Mohalla Budgam.	01.07.2024	JK-181/2017 Dt.16.03.2017 <b>(Absolute License)</b>
7	Asifa Malik D/O Majid Hussain R/O Village Badhori, Bari- Brahmana, Samba A/P Channi Rama Malik Market, Jammu	29.04.2024	JK-475/2019 Dt.14.10.2019 <b>(Absolute License)</b>

**By Order.**

32300-09/RG/LP.

No: \_\_\_\_\_

Dated: 05/8/2024.

*(Signature)*  
**(Assistant Registrar)**  
L.P. Section, Main Wing

**Copy to the:-**

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge Jammu/Budgam/Pulwama/Reasi/Kishtwar/Kathua.
3. Secretary, Bar Council of India, New Delhi
4. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned.
5. President J&K High Court Bar Association, Jammu/Srinagar.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. S/Shri/Smt \_\_\_\_\_

..... for information.

*(Signature)*  
**(Assistant Registrar)**  
L.P. Section, Main Wing